

अस्पृश्यता के अपराध के मामले

6045. श्री राम भगत पस्वान : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में वर्ष 1971 के दौरान अस्पृश्यता के कितने मामले न्यायालयों के सम्मुख लाये गये;

(ख) उक्त अवधि में अस्पृश्यता के अपराधों के मामलों में कितने व्यक्तियों के विरुद्ध अपराध सिद्ध हुए और उन्हें दण्ड दिया गया;

(ग) क्या अस्पृश्यता के अपराध का मामला पुलिस अथवा न्यायालय में लाने के लिए आवेदक को सरकार की ओर से मुकदमे का खर्च देने की कोई व्यवस्था की गई है; और

(घ) यदि हाँ, तो उसकी प्रक्रिया क्या है ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) से (घ) . जानकारी बिहार सरकार से एकत्रित की जा रही है और प्राप्त होते ही उसे सभा पटल पर रख दिया जायेगा ।

Steps for cultivation, processing and marketing of cashewnut in Contai and Jhargam, West Bengal

6046. SHRI SAMAR GUHA : Will the Minister of AGRICULTURE be pleased to refer to the reply given to the Unstarred Question No. 4995 on the 17th December, 1970 regarding production of cashewnuts in Contai Coastal belt and state :

(a) the step taken by Government for improved Cultivation, processing and marketing of cashewnut in Contai and Jhargam sub-division of Midnapur District of West Bengal ; and

(b) if so, the main feature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b).

The relevant information is being collected from the State Government and will be placed on the table of the Sabha.

Installation of Tube-wells to remove water shortage in Bihar

6047. SHRI R. P. YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that famine like conditions are prevailing in the several Districts of Bihar for want of water;

(b) whether Government have any comprehensive plan to instal tube-wells to remove the shortage of water and if so, the main features thereof ; and

(c) whether any plan has been formulated in the consultation with Bihar Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No information has been received from the State Government to the effect that famine like conditions are prevailing in several districts of Bihar for want of water. However, the State Government has reported prevalence of scarcity conditions in 337 villages of Santhal Parganas due to the previous year's crop failure. The State Government is undertaking necessary relief measures in this area.

(b) The State Government launched a programme of installing 15,000 tube-wells in different parts of the State. Of this, about 8,000 had since been installed and the rest are expected to be installed by June-July, 1972. Besides about 2,000 State tube-wells are operating in different parts of the State.

(c) Installation of tube-wells is a part of the minor irrigation programmes of the State Governments, and the schemes are formulated by the concerned State Government. The schemes are discussed and reviewed with the Government of India and the Planning Commission particularly at the time of the annual plan discussions.

Cattle and Crop Insurance Schemes in States

6048. SHRI M. RAJANGAM : Will the Minister of AGRICULTURE be pleased to state :